1	2	3	4	5	6	7
14.	Maharashtra	962.87	1122.00	1592.00	2060.00	2332.80
15.	Manipur	0.00	27.59	24.43	33.04	48.30
16.	Orissa	411.32	334.87	531.12	843.96	1239.75
17.	Punjab	886.00	934.62	1154.00	1330.00	1792.00
18.	Rajasthan	1069.82	1296.81	1362.17	1787.77	2081.80
19.	Sikkim	9.49	2.74	16.56	34.70	42.60
20.	Tamil Nadu	1543.44	2104.55	1360.00	1649.85	2379.20
21.	Tripura	81.16	84.36	161.50	205.22	242.19
22.	Uttar Pradesh	2026.00	2830.00	3990.00	5307.00	7430.00
23.	Uttaranchal	300.00	483.30	720.00	749.82	854.73
24.	West Bengal	295.56	576.19	1845.60	2328.83	2677.83
25.	A & N Islands	0.00	0.00	0.00	86.34	0.00
26.	Chandigarh	10.07	19.62	0.00	46.72	45.98
27.	Damand & Diu	0.00	1.84	1.99	2.23	4.65
28.	Delhi	311.74	456.00	878.80	1525.13	1694.15
29.	Pondicherry	99.47	108.71	138.73	235.71	283.33
	Total :	13109.36	17811.37	23711.85	37296.11	42746.94

Plan outlay for Orissa

3581. SHRI RAMA CHANDRA KHUNTIA : Will the PRIME MINISTER be pleased to state:

(a) the annual plan outlay for Orissa from 1999 to 2009, year wise;

(b) whether Orissa State could utilize the total plan outlay from 1999 to 2009; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANA SAMY) : (a) to (c) The details of the year-wise plan outlay allocated to Orissa from 1999 to 2009 and their utilization are as under :

			(Rs. in Crore)	
Year	Approved	Actual	%	
	Outlay	Expenditure	Utilization	
1	2	3	4	
1999-2000	3309.17	2484.00	75.06	
2000-2001	2665.00	2562.07	96.14	

1	2	3	4
2001-2002	3000.00	2450.44	81.68
2002-2003	3100.00	2474.11	79.81
2003-2004	3200.00	2436.90	76.15
2004-2005	2500.00	2738.73	109.55
2005-2006	3000.00	2818.82	93.93
2006-2007	3500.00	3630.51	103.73
2007-2008	5105.00	6015.34	117.83
2008-2009	7500.00	7571.83	100.96

Under-Utilization of funds for CSS

3582. SHRI RAJKUMAR DHOOT : Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that many States have not been able to utilize funds given to them for Centrally Sponsored Schemes (CSS);

- (b) if so, the details thereof; and
- (c) its impact on the timely and full implementation of such schemes?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY) : (a) to (c) State-wise release of funds under the Centrally Sponsored Schemes (CSS), as well as monitoring of their utilization by each State, is undertaken by the respective Central Government Ministry/Departments implementing the CSS. Details pertaining to release of funds, their utilization etc. State-wise are available with the Central Government Ministries/Departments concerned.

A scheme titled Plan Accounting and Public Finance Management System also called as Central Plan Scheme Monitoring System (CPSMS) has been launched in 2008-09. The scheme is being implemented by the Controller General of Accounts and will generate State/Scheme wise releases of Central plan schemes.

Intellectual property rights

3583. SHRI P. R. RAJAN : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government allowed any intellectual property rights to lawyers to operate in India;

(b) whether IISc, IIT and CSIR have sold any of their product or process patents to any of the US based companies; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI PRITHVIRAJ CHAVAN): (a) The Intellectual property rights are private rights and the right holder